Government of India Ministry of Finance Department of Revenue

## LOK SABHA UN-STARRED QUESTION NO. 5061

TO BE ANSWERED ON MONDAY, APRIL 04, 2022 / Chaitra 14, 1944 (Saka)

## **RAIDS BY CENTRAL AGENCIES**

## 5061. SHRIMATI MALA ROY:

Will the Minister of Finance be pleased to state:

(a) the number of raids conducted by the central agencies such as Enforcement Directorate against the opposition leaders in poll-bound States; and

(b) the details of all such raids that happened after announcement of Assembly election in a State since 2014?

## ANSWER MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) and (b): Action under relevant acts (like Prevention of Money Laundering Act, Foreign Exchange Management Act, Income Tax Act etc.) are initiated against the offenders/violators on the basis of incriminating evidence irrespective of the position, status or political affiliation and irrespective of announcement of election or otherwise.

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